



Standard Fire Special Peril Policy (Commercial) – Add ons

**1) Waiver of Contribution Clause
(UIN: IRDAN134CP0010V01201819/A0014V01201920)**

It is agreed that the condition of Contribution under the Policy stands deleted. However the Insurer retains the right to recover a rateable proportion of the loss where other policies exist, providing cover to the affected property.
